### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# RAJYA SABHA UNSTARRED QUESTION NO.282 ANSWERED ON 21.07.2023

## RAILWAY OVER BRIDGE NEAR DHANDHUKA ON VADODARA-BHAVNAGAR HIGHWAY IN GUJARAT

### 282 # SHRI SHAKTISINH GOHIL:

Will the Minister of RAILWAYS be pleased to state:

- (a) name of the company that has been awarded the work of the railway over bridge being constructed near Dhandhuka on the Vadodara-Bhavnagar highway in Gujarat alongwith the time of the work awarded;
- (b) by when this work was to be completed;
- (c) the details of the delay in completing the work, if any;
- (d) the penalty imposed on the agency for not completing the work on time; and
- (e) by when this work will be completed?

#### ANSWER

# MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

#### (SHRI ASHWINI VAISHNAW)

(a) to (e): The work for construction of Road Over Bridge (ROB) in lieu Level Crossing (LC) No. 114 at Km. 126/12-13 near Dhandhuka in Sabarmati-Boated section in Bhavnagar Division is being executed by Road & Building (R&B) Department, State of Gujarat on deposit term basis. As per information gathered from the R&B department of State, The contract was awarded by the department to M/s. Ashish Bridge Construction Pvt. Ltd. on 23.09.2019 with completion period of 11 months. Further, contractual matters are being handled by R&B department, Gujarat. Required approvals from Railway were communicated by Railway in time as and when required.